## **INDIA JURIS**

# United Kingdom is committed to supporting India's goal of 100 smart cities

Speaking at CII's Annual Environment and Sustainability conference The British Deputy High Commissioner mentions UK supports the 'Make in India' campaign, as does UK business. The UK is committed to supporting India's goal of '100 smart cities'.

For more information on the above please click here

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### Health and Social Care Information Centre of United Kingdom gets new name

From July 2016, the Health and Social Care Information Centre (HSCIC) will change its name to NHS **Digital**, building on the role it plays in directly supporting the NHS and social care services. Noel Gordon has been appointed as the new Chair for NHS Digital by the Secretary of State.

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- United Kingdom launches crossgovernment taskforce on the 'Panama Papers'
- Health and Social Care Information Centre of United Kingdom gets new name

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